

(3)

DIVISION BENCH  
CHENNAI

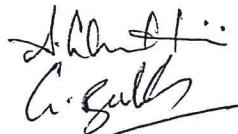
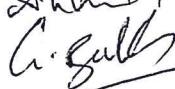
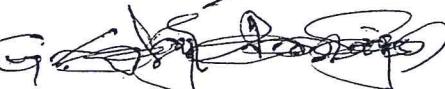
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER :TCP/3/2016  
NAME OF THE PETITIONER(S) : Sadayaramanujam G., and 2 others  
NAME OF THE RESPONDENT(S) : GGN Spinning Mills (P) Limited and 1 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

①	G. Baskar & Sushma Harini A	Counsel for Petitioners	  
②	G. SADAYARAMANUJAM	Petitioners	

**ORDER**

Counsels for both the parties are present. Counsel for R6 prayed for time for reporting the terms of the settlement. At request, time is enlarged. Put up on **13.11.2017 at 10.30 A.M.**

  
MEMBER (TECHNICAL)  
ghk

  
MEMBER (JUDICIAL)